

[पुस्तकालय में रखी गई। (क) से (ग) के लिये देखिये सं० एल० टी०—4117/87]

(vi) 1985-86 के वर्ष के लिए भारतीय प्रबंध संस्थान, बंगलौर के लेखा-परीक्षित वार्षिक लेखाग्रंथों को निर्धारित अवधि के भीतर सभा पटल पर न रखे जाने के कारणों को दर्शाने वाला विवरण।

[पुस्तकालय में रखी गई। देखिये सं० एल० टी०—4122/87]

(vii) 1985-86 के वर्ष के लिए भारतीय प्रबंध संस्थान, अहमदाबाद के वार्षिक प्रतिवेदन और लेखाग्रंथों को निर्धारित अवधि के भीतर सभा पटल पर न रखे जाने के कारणों को दर्शाने वाला विवरण।

[पुस्तकालय में रखी गई। देखिये सं० एल० टी०—4123/87]

I. Report and Accounts (1985-86) of the Salar Jung Museum, Hyderabad and related papers

II. Report and Audited Accounts (1985-86) of the Sangeet Natak Akademi, New Delhi and related papers.

III. Report and Accounts (1985-86) of the National Institute for Training in Industrial Engineering, Bombay and related papers

IV. Corrigendum to the document entitled 'National Policy on Education—1986—Programme of Action.'

श्रीमती कृष्णा साहू : श्रीमन् में निम्नलिखित पत्र भी सभा पटल पर रखती हूँ—

(viii) (क) 1985-86 के वर्ष के लिए सालार जंग संग्रहालय हैदराबाद का वार्षिक प्रतिवेदन और लेखे।

(ख) संग्रहालय के कार्यकरण की सरकार द्वारा समीक्षा।

(ग) ऊपर (क) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण।

[पुस्तकालय में रखी गई। (क) से (ग) के लिये देखिये सं० एल० टी०—4200/87]

(ix) (क) 1985-86 के वर्ष के लिए संगीत नाटक अकादमी, नई दिल्ली का वार्षिक प्रतिवेदन और लेखापरीक्षित लेखे।

(ख) अकादमी के कार्यकरण की सरकार द्वारा समीक्षा।

(ग) ऊपर (क) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण।

[पुस्तकालय में रखी गई। (क) से (ग) के लिये देखिये सं० एल० टी०—4202/87]

(x) (क) 1985-86 के वर्ष के लिए राष्ट्रीय औद्योगिक इंजीनियरी प्रशिक्षण संस्थान, बम्बई का वार्षिक प्रतिवेदन।

(ख) 1985-86 के वर्ष के लिए राष्ट्रीय औद्योगिक इंजीनियरी प्रशिक्षण संस्थान, बम्बई के वार्षिक लेखे तथा उन पर लेखापरीक्षा प्रतिवेदन।

(ग) संस्थान के कार्यकरण की सरकार द्वारा समीक्षा।

(घ) ऊपर (क) और (ख) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण।

[पुस्तकालय में रखी गई। (क) से (घ) के लिये देखिये सं० एल० टी०—4121/87]

(xi) राष्ट्रीय शिक्षा नीति—1986 कार्रवाई योजना नामक दस्तावेज का शुद्धिपत्र।

[पुस्तकालय में रखी गई। देखिये सं० एल० टी०—4124/87]

Report and Accounts (1985-86) of the National Institute of Public Co-operation and Child Development, New Delhi and related papers

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI-MATI MARGARET ALVA): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Accounts of the National Institute of Public Co-operation and Child Development, New Delhi, for the year 1985-86, together with Audit Report on the Accounts.

(ii) Review by Government on the working of the Institute.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-4125/87 for (i) to (iii)]

I. Report and Accounts (1985-86) of the Hindustan Teleprinters Limited, Madras and related papers

II. Statement giving reasons for the delay in laying the Department of Telecommunications' notification G.S.R. No. 314, dated the 26th April, 1986

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV): Sir, I lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Twenty-fifth Annual Report and Accounts of the Hindustan Teleprinters Limited, Madras, for the year 1985-86, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company.

(2) Statement (in English and Hindi) giving reasons for the delay

in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-4101/87 for (1) and (2)]

II. Statement (in English and Hindi) giving reasons for the delay in laying the Department of Telecommunications' Notification G.S.R. No. 314, dated the 26th April, 1986 which was laid on the Table on the 11th March, 1987. [Placed in Library, See No. LT-4054/87]

I. Report and Accounts (1985-86) of the Hospital Services Consultancy Corporation (India) Limited, New Delhi and related papers

II. Report and Accounts (1985-86) of the Post Graduate Institute of Medical Education and Research, Chandigarh and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): Sir, I beg to lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Third Annual Report and Accounts of the Hospital Services Consultancy Corporation (India) Limited, New Delhi, for the year 1985-86, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-4206/87 for (1) and (2)]

II. A copy each (in English and Hindi) of the following papers:—

(a) Nineteenth Annual Report of the Post Graduate Institute of